



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,5th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WA/311/2022 FIXED	SAMBHARU ROY @ SAMBARU ROY. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH	SC, AG SC, PWD SC, FINANCE
2	WA/352/2022 FIXED	NO G/94167A EX-HAV/GD JAI SINGH (B) <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A R TAHBILDAR	ASSTT.S.G.I.
3	WA/356/2022 FIXED	NO. G/94115K EX-HAV./DG REBADHAR JOSHI. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. A R TAHBILDAR	ASSTT.S.G.I.
4	WA/359/2022 FIXED	NO. G/94193F EX-HAV/GD SOHAN SINGH (F) <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
<b>ORDERS</b>				
5	WA/376/2022 FIXED	DIBRUGARH UNIVERSITY AND 2 ORS. <b>Versus</b> LABDHA PRATIM DAS AND 2 ORS.	MR. R MAZUMDAR SC, DIB. UNIVERSITY	
<b>HEARING</b>				
6	Mat.App./70/2017 WITH LCR	SMT NANDITA SINHA <b>Versus</b> SRI BISHU SINHA	MR.A R TAHBILDAR MS.R DEVI	P CHAKRABORTY MS. K KHAN MS. A DAS MR K THAKUR MR P R SARMA MR D MEDHI B ALI SK
	<b>WITH</b> I.A.(Civil)/3944/2017 <b>in</b> Mat.App./70/2017	SMT NANDITA SINHA <b>Versus</b> SRI BISHU SINHA	MR.A R TAHBILDAR MS.R DEVI	
7	WP(C)/5722/2018	CHETAN K.K. AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S BHATTACHARJEE MR. H A SARKAR	SC, HEALTH

	<b>WITH</b> I.A.(Civil)/3612/2018 <b>in</b> WP(C)/5722/2018	DR. TUSHAR KAPOOR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S BHATTACHARJEE MR. H A SARKAR	MR D SAIKIA SC, HEALTH
8	WA/116/2019	M/S. WARES AND WANTS TRADING PVT. LTD., <b>Versus</b> MR. ARMAN ALI AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM MRS. R S CHOWDHURY (R1) MS G DAS (R1) MS. A LONGSU (R1) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1540/2019 <b>in</b> WA/116/2019	M/S. WARES AND WANTS TRADING PVT. LTD., <b>Versus</b> MR. ARMAN ALI AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM ASSTT.S.G.I.
9	WA/113/2021	SUMAN DEY <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	MR P K KALITA MR. K R BOROOAH SC, PNB
10	WA/12/2022	THE STATE OF MIZORAM AND ANR <b>Versus</b> MIZORAM GORKHA SANGH AND ANR	MR. A CHOUDHURY MR. T CHAKRABORTY	MR. N SHARMA
11	WA/164/2022 WITH WP(C)/6002/2017 (D/O)	PANKAJ BEZBARUAH <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	ASSTT.S.G.I.
12	WA/189/2022 CAVT. NO.03712/022, CAVT./371/2022	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> MUNINDRA BARMAN AND 4 ORS.	MR. D SAIKIA MR. B CHOUDHURY SC, PWD	MR T CHAKRABORTY MR. D CHOUDHURY FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1546/2022 <b>in</b> WA/189/2022	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> MUNINDRA BARMAN AND 4 ORS.	GA, ASSAM MR. B CHOUDHURY SC, PWD	MR T CHAKRABORTY MR. D CHOUDHURY FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 05/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
12)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
13)	MRS. B GOGOI	03-01-2023	To	05-01-2023
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15)	MR. P PATHAK	03-01-2023	To	27-01-2023
16)	MR. R BORUAH	05-01-2023	To	11-01-2023
17)	MR. P DEKA	04-01-2023	To	06-01-2023



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**DAILY CAUSELIST**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE DIVISION BENCH-II AND SINGLE  
BENCH OF HONOURABLE MRS. JUSTICE M. NANDI  
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

1	Review.Pet./180/2022 WITH PIL/77/2021 (D/O)	SALEH AHMED AND 8 ORS . <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. P K ROYCHOU DHURY MR G DEKA MR. N K KUNDU	GA, ASSAM SC, REVENUE
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LEAVE NOTE OF ADVOCATES FOR 05/01/2023

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**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING AND  
ADDITIONAL HEARING CAUSE LIST DATED  
02-01-2023 TO 03-03-2023 (RELATING TO  
DIVISION BENCH-II), ALONG WITH THE  
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL  
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)  
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A.(Civil)/627/2019 FIXED, WITH PIL/44/2010 (D/O) in PIL/44/2010	POLICY GROUP FOR PEOPLES RIGHT AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. P K GOSWAMI MS. S CHAKRAVARTY	GA, ASSAM
<b>HEARING</b>				
2	WP(C)/4989/2016	MS. SARIFA BEGUM @ SARITUN KHATUN <b>Versus</b> THE UNION OF INDIA and 7 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/5942/2018 WITH LCR	MAZEDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S H SIKDAR MR M HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WA/13/2019 FIXED	DR. JAYANTA PATHAK <b>Versus</b> DR. BIPUL TALUKDAR AND 3 ORS	MR. N J GOGOI MS. P TAMULI	SC, HIGHER EDU MR. K N CHOUDHURY MR. N NATH MS. R DEKA MR. D J DAS
	<b>WITH</b> I.A.(Civil)/197/2019 in WA/13/2019	DR. JAYANTA PATHAK <b>Versus</b> DR. BIPUL TALUKDAR AND 3 ORS	MR. N J GOGOI MS. P TAMULI	SC, HIGHER EDU MR. N NATH
5	<b>WITH</b> WA/208/2019	DR. BIPUL TALUKDAR <b>Versus</b> DR. JAYANTA PATHAK AND 3 ORS	MR. N NATH MR. D THAKUR MR N TALUKDAR	MR. S SAIKIA, (R-1) G.A. ASSAM., MR. K. GOGOI, (R-2, 3 AND 4)

6	WP(C)/4360/2020 FIXED	MD. WAHED ALI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR M H AHMED	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	Review.Pet./85/2021 FIXED, WITH WP(C)/3091/2017 (D/O)	HANUFA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. A MANNAF MD A S ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/6337/2021 WITH LCR	SURIYA BHANU NESSA @ SURJYA BHANU@ SURJYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b>			
9	WP(C)/5530/2021	KADBHANU NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	Review.Pet./32/2022 FIXED, WITH WP(C)/3115/2016 (D/O)	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	Review.Pet./57/2022 FIXED, WITH WP(C)/6521/2018 (D/O)	JAMAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A M AHMED MR J M SULAIMAN MS R DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 05/01/2023

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/636/2022 WITH WP(C)/1345/2021(D/O) FIXED	ABDUR RASHID SK AND ANR <b>Versus</b> SURANJANA SENAPATI	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU
2	Cont.Cas(C)/690/2022 FIXED	TARUN CHANDRA CHUTIA <b>Versus</b> SURANJANA SENAPATI	MR. P. SINGHA MR P H KONWAR	SC, ELEM. EDU MR B KAUSHIK SC, SSA
3	Cont.Cas(C)/779/2022 FIXED	GOKUL BORAH <b>Versus</b> PRITHWISH KUMAR CHAKI AND 2 ORS	MR MINTU SAIKIA	SC, SEC. EDU.
4	Cont.Cas(C)/780/2022 FIXED	BARNALI GOGOI NATH <b>Versus</b> BIJOYA CHOUDHURY AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU.
5	Cont.Cas(C)/792/2022 FIXED	ARUP DEY <b>Versus</b> DR. OM PRAKASH, IAS AND 2 ORS	MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, SSA
6	Cont.Cas(C)/794/2022 FIXED	SMTI DIPALI SEN <b>Versus</b> DR. BIJOYA CHOUDHURY, IAS AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
7	WP(C)/6000/2022 FIXED	PROBIN KUMAR CHINTEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, SEC. EDU. GA, ASSAM
8	WP(C)/7393/2022 FIXED	MANOJ KUMAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S C BISWAS MR M REJA MS A BORAH MS. J GHOSH	SC, HEALTH
9	WP(C)/7293/2022	DEEPIYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S C BISWAS MS. J GHOSH	SC, HEALTH
10	WP(C)/7431/2022 FIXED	DULAL BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
11	WP(C)/8217/2022 FIXED	DEBEN DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N ISLAM R KR DAS	SC, SEC. EDU.

12	WP(C)/8222/2022 FIXED	DR. AKRAM CHANDRAJIT SINGHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	SC, HIGHER EDU
13	WP(C)/8332/2022 FIXED	RAM BABU VERMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
14	WP(C)/8445/2022 FIXED	BASHAB DAS AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N HOSSAIN MR. N SARMA MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
<b>WITH</b>				
15	WP(C)/996/2022	BASHAB DAS AND 10 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS <b>ADMISSION</b>	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
16	WP(C)/2123/2016 FIXED	ON THE DEATH OF MANIRAM PATIR @ MONIRAM PATIR, HIS LIGEL HEIR, AINESWARI PATIR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
17	WP(C)/1504/2017 FIXED	BHRIGU THAKURIA <b>Versus</b> THE STATE OF ASSAM and 24 ORS.	MR.S BIKASH MR.R J SARMA	MR. K GOSWAMI, GA, ASSAM (R-1) SC, APDCL MR. I CHOUDHURY
<b>WITH</b>				
18	WP(C)/6282/2017	PRADIP DAS and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S BIKASH	MR. K GOSWAMI, GA, ASSAM (R-1) SC, APDCL
19	WP(C)/3582/2019 FIXED	NAMRATA SINGHA <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS.	MR H R A CHOUDHURY MS. M MALLIK MS. M PATHAK MR GAURAV R DUTTA MR A R BAROOAH MR. B S SINGHA	MR. A CHAMUAH (SC, UGC, R-3) MS. P BARMAN (SC, GU, R- 1,2) SC, GAUHATI UNIVERSITY(R-1&2)
20	WP(C)/2825/2021 FIXED	ROUSANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, SEC. EDU. MR. I H SAIKIA (r-4,5) MR. K KALITA (r-4,5) MR. M R CHOUDHURY (r- 4,5) MS L HMAR (r-4,5)
21	WP(C)/3770/2021 FIXED	DIBYAJYOTI BORAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU MR R SENSUA (R4) MR D BORAH (R4)
<b>WITH</b>				
22	WP(C)/5610/2022	JYOTISHMOY BORAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
23	WP(C)/4652/2021 FIXED	ABDUL REZZAK <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M I HUSSAIN MR. M ALI	SC, ELEM. EDU MR. D P CHALIHA (r-7) GA, ASSAM MS M ROY (r-7)
24	WP(C)/725/2022 FIXED	ANJU MONOWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N J DUTTA MR N AHMED	SC, SEC. EDU. MR. M R KHANDAKAR (r-4) MR. S K DAS (r-4)
<b>WITH</b>				
	I.A.(Civil)/1481/2022 in WP(C)/725/2022	MAZIBAR RAHMAN, <b>Versus</b> ANJU MONOWARA KHATUN AND 3 ORS.	MR. M R KHANDAKAR (r-4) MR. S K DAS	MR. N J DUTTA
25	WP(C)/4301/2022 FIXED	DR. RAMA PRASAD BISWAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HIGHER EDU SC, AG SC, ASSAM UNIVERSITY
26	WP(C)/5525/2022 CAVT. NO.09122/022, FIXED	SANJIB KUMAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K GOSWAMI MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY	SC, SEC. EDU. MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM FOR CAVEATOR

27	WP(C)/7171/2022 FIXED	DR. BANABINA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR. B CHOUDHURY, SC, BTC MR P BHARDWAJ (r-6) MR. M SARMA (R6)
<b>ORDERS</b>				
28	Review.Pet./60/2018 FIXED, WP(C)/5032/2007 (D/O)	THE STATE OF ASSAM AND ANR <b>Versus</b> SMTI SIKHA DAS GUPTA (ROY) AND 24 ORS	SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. N SARMA MR. S M T CHISTIE	MR. I H SAIKIA (R1, R3- R19, R21-R23, R25) MR. K KALITA (R1, R3-R19, R21-R23, R25)
	<b>WITH</b>			
29	Cont.Cas(C)/188/2017	SIKHA DAS GUPTA ROY and 23 ORS. <b>Versus</b> PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr.Adv.)(R-1) MR.T THAKURIA(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MS.S KHANIKAR(R-2) MR.B GOGOI MR.N SARMA(R-1) MR.P NAYAK MR.A DEKAR-3
	<b>WITH</b>			
30	Cont.Cas(C)/191/2017	SADIQUE AHMED and 19 ORS. <b>Versus</b> PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr. Adv. R- 3)(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MS.R BARUAH(R-3) MS.S KHANIKAR(R-2) MR. K K DUTTA(R-3) MR.B GOGOI(R-5) MR.P NAYAK(R-5) MS.K DAS(R-1) MR.A DEKAR-5R-1
	<b>WITH</b>			
31	Cont.Cas(C)/193/2017	SALIM AHMED CHOUDHURY and 21 ORS. <b>Versus</b> PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr.Adv., R- 3)(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MR.B TALUKDAR(R-1) MS.S KHANIKAR(R-2) MR.B GOGOI(R-5) MR.N SARMA(R-3) MR.P NAYAKR-5 MS.S KONWAR(R-3) MR.A DEKA(R-5)
32	Cont.Cas(C)/323/2020 FIXED	MALEK HUSSAIN <b>Versus</b> AJAY TEWARI AND 5 ORS.	MR. M U MONDAL	MR. K GOGOI MR. K GOGOI MR S DAS (R-6)
33	Cont.Cas(C)/50/2021 FIXED	KUSUM KALITA <b>Versus</b> AMAR JYOTI BARMAN, ACS	MR P KATAKI MRS R BEGUM MS. M DEVI	MR. D SAIKIA (R-1,2) MR. S BORA
	<b>WITH</b>			
34	WP(C)/403/2017	SMT. KUSUM KALITA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P KATAKI MRM HALOI	SC, EDUCATION
35	Cont.Cas(C)/477/2021 FIXED	SMTI. TAPASI NATH <b>Versus</b> (2) MS. MAMATA HOJAI, AES	MR. R K TALUKDAR MR. D BORAH MS. J RAJBONGSHI	MR. D SAIKIA (R-1) MR S M T CHISTIE
36	Cont.Cas(C)/251/2022 B/O	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. <b>Versus</b> M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE



37	Cont.Cas(C)/428/2022 FIXED	ANOWAR HUSSAIN AND 6 ORS. <b>Versus</b> BHARAT BHUSHAN DEV CHOUDHURY AND ANR.	MD. S ALOM MS. A BEGUM MR. M S ALAM	
38	Cont.Cas(C)/447/2022 FIXED	ABDUL MAZID PRODHANI <b>Versus</b> SMT. BIJOYA CHOUDHURY, ACS AND ANR.	MR. M R KHANDAKAR	MR. M R LASKAR (R2) MR B KAUSHIK (R2)
39	WP(C)/8037/2022 FIXED	HILAL UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU

**HEARING**

40	WP(C)/6235/2018 FIXED	DEEPALI PHUKAN <b>Versus</b> DIBRUGARH UNIVERSITY AND 3 ORS.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P BARMAN MR. S DEKA MS B DEKA SC, DIB. UNIVERSITY
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LEAVE NOTE OF ADVOCATES FOR 05/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
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16)	MR. R BORUAH	05-01-2023	To	11-01-2023
17)	MR. P DEKA	04-01-2023	To	06-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,5th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 6**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING  
CAUSELIST DATED 02-01-2023 TO  
03-03-2023(RELATING TO SPECIAL  
DIVISION BENCH),ALONG WITH THE  
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO  
REMAIN PRESENT WHILE TAKING MATTERS  
OF THE HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A.(CrI.)/817/2022 WITH OFFICE NOTE, LCR 6 FILES, P.B.-3, FIXED in CrI.A./38/2020 <b>WITH</b> CrI.A./38/2020	MD. AMIR HASAN @ AMIR HASEM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH	MR. U CHOUDHURY PP, ASSAM
		MD. AMIR HASAN @ AMIR HASEM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. M A SHEIKH MR. P K DAS MR. S NEOG MS. S G BARUAH MR. D BORA MS F INTAZ MR. B BORGHAIN MR B SAIKIA	MR. B M CHOUDHURY (R2) MR. U CHOUDHURY (R2) MR A CHAKRABORTY (R2) PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/93/2021 in CrI.A./38/2020	AMIR HASAN @ AMIR HASEM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K DAS MR. D BORA	PP, ASSAM
<b>HEARING</b>				
2	CRL.A(J)/117/2019 WITH LCR 4 FILES, P.B.-2	MANISH KUMAR DAS @ RAJA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. B SARMA, AMICUS CURIAE	S. DUTTA, LEGAL AID COUNSEL (R-2) PP, ASSAM
3	I.A.(CrI.)/102/2020 WITH LCR 5 FILES, P.B.-2 in CrI.A./29/2020 <b>WITH</b> CrI.A./29/2020	SRI ARUN DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N MAHAJAN	PP, ASSAM
		SRI ARUN DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K DAS MR R ALI MR A CHOUDHURY MR. B MAHAJAN	MR. N MAHAJAN PP, ASSAM

4	Crl.A./162/2021 WITH LCR 5 FILES, P.B.-2	JAMER ALI @ JOMER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<b>WITH</b>				
5	Crl.A./167/2022	MIRAJUL HOQUE <b>Versus</b> STATE OF ASSAM AND 8 ORS.	MRS. K DEVI MR. N K KALITA MS S A KHALIFA	MR H R A CHOUDHURY (R 2,5) MR. A AHMED (R 2,5) MR. I U CHOWDHURY (R 2,5)
6	CRL.A(J)/42/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	KISHORE DHAN <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
<b>WITH</b>				
7	CRL.A(J)/41/2022	STEPHEN DHAN <b>Versus</b> THE STATE OF ASSAM	MR. B TALUKDAR, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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**[ For Thursday,5th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 8**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE SINGLE BENCHES WILL SIT  
AFTER RISING OF THIS BENCH]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

1	Review.Pet./127/2019 WITH WP(C)/7493/2018 (D/O)	MOSLIM ALI @ MUSLIM UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ECI
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LEAVE NOTE OF ADVOCATES FOR 05/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,5th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-III, FROM  
ITEM NOS.1-65), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/3221/2022 FIXED in WP(C)/4189/2022	ANURPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	<b>WITH</b> WP(C)/4189/2022	RAJESH KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC
	<b>WITH</b> I.A.(Civil)/3220/2022 in WP(C)/4189/2022	ANURUPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
<b>ADMISSION</b>				
2	WP(C)/7675/2017 FIXED	ABDUL SUBUR and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPT.)
3	WP(C)/4982/2019 FIXED	NO. 170812557 CONS/G/D/ RAJU KUMAR RAY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR D CHOUDHURY MR. P S BISWAS	MS. B SARMA ASSTT.S.G.I.
4	WP(C)/8987/2019 FIXED	NIDANUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
5	WP(C)/3669/2021 FIXED	MOMI PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	GA, ASSAM MS. R CHOUDHURY (r-6) MR D. CHAKRABORTY (r-6)
6	WP(C)/6138/2022 FIXED	CHAYANIKA PHUKAN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	SC, P AND R.D. GA, ASSAM SC, APSC

**ORDERS**

7	WP(C)/6613/2014 FIXED	PULIN TERON <b>Versus</b> THE STATE BANK OF INDIA and 7 ORS.	MR.M SARANIA MR.S U AHMED MS.C DAS MS.M GOSWAMI	MR.S S SHARMA(R-1to5) MS.L SHARMA(R-1to5) MR.R K DUTTA(R-6&7) MR.U J SAIKIA(R-6&7) MR.B J MUKHERJEE(R-1to5) MRA SHARMA MR.H K DAS(R-6&7) MR.K SAXENAR-6and7 MR.T PERTIN(R-6&7) MR.P TAFFO(R-6&7)
<b>HEARING</b>				
8	WP(C)/613/2013 PART-HEARD, WITH LCR, FIXED	THE DIRECTOR and ANR. <b>Versus</b> JITEN DAS and 15 ORS	MR.B C PATHAK MS. R B BORA MR.B PATHAK MS.B KAMAN	MR. M K SARMA (r-1 to 14) MS.P GOGOI MR.I F ALI MR.A AHMED MS.J DUTTA MS.P KALITA
9	WP(C)/7097/2013 PART-HEARD FIXED	RANJIT KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.S CHAMARIA SC, AGRI. DEPARTMENT
10	WP(C)/7797/2017 PART-HEARD FIXED	OIL INDIA LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	MR. S DEKA GA, ASSAM MR. B. DUTTA R SARMAH (R-3) MR J BORAH (R-3) MR. K KAKOTI (R-3) MS. J BORO
<b>WITH</b>				
11	WP(C)/6290/2017	NANDLALL and SONS TEA INDUSTRIES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. S DEKA MR. B. DUTTA MR.S BANIK R SARMAH MR J BORAH MR. K KAKOTI MS. J BORO MR.M K RONGPI	GA, ASSAM
12	Co.App./3/2013 CAVT. NO. 959/2013	BHABESH CH. BAROOWA <b>Versus</b> D.C.BAROOWA and 6 ORS.	MR.D K MISHRA(Sr. Adv.) MR.D K MISHRA(Sr. Adv.) MR.B PRASAD MR.S ALI MR. K P PATHAK	N DUTTA B D DAS MR S AGARWAL H K SARMA MR S BANIK MR R DUBEY MR. J K GOSWAMI (r-5) D NATH MR H BEZBARUA A B KAYASTHA A ISLAM FOR CAVEATOR
13	WP(C)/5846/2014 FIXED	RAMESH JARADHARA <b>Versus</b> ASSAM GRAMIN VIKASH BANK HEAD OFFICE BHANGAGARH and 2 ORS.	MR.B K BHATTACHARJEE MS.A CHETIA	MR S DUTTA MR.S SARMA MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA SC, A G V B
14	WP(C)/150/2015 WITH LCR FIXED	THE UNION OF INDIA <b>Versus</b> KUMUD CHANDRA KALITA	MR.D K DEY MS.M PURAKAYASTHA	MR.H RAHMAN MR. B CHAKRAVARTY MS.P BURAGOHAIN MS.S SULTANA MR.J HUDA
<b>WITH</b>				
	MC/732/2015 in WP(C)/150/2015	KUMUD CH. KALITA <b>Versus</b> THE UNION OF INDIA	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA	MR.D K DEY MS.M PURAKAYASTHA
<b>WITH</b>				
15	WP(C)/824/2015	KUMUD CH. KALITA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA	SC, NF RLYR1-4

16	WP(C)/4118/2017 FIXED	ABDUL KADER <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, FINANCE(MR. B GOGOI) SC, PWD
17	WP(C)/5247/2020 FIXED	ROFIQUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	MR. S S ROY ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 05/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
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## THE GAUHATI HIGH COURT AT GUWAHATI

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### DAILY CAUSELIST

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**[ For Thursday,5th January 2023 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/2057/2017 FIXED	SRI RAJDHANI INDUSTRIES <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
2	WP(C)/7096/2021 FIXED	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
	<b>WITH</b> I.A.(Civil)/1041/2022 <b>in</b> WP(C)/7096/2021	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
3	Review.Pet./2/2022 IN CRP(IO)/396/2017 (D/O), FIXED	EMAN @ EMON DUTTA <b>Versus</b> HIMANGSHU DUTTA AND ANR.	MR. D MOZUMDER MR. P BORAH	MR Z MUKIT (R-1) MR. A SATTAR (R-1) S CHOUDHURY (R-1)
4	WP(C)/4549/2022 FIXED	BHARAT HEAVY ELECTRICALS LTD. <b>Versus</b> OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. P K GOSWAMI MS. S CHAKRAVARTY MS. M SHARMA MS P SARMA	SC, OIL
	<b>WITH</b> WP(C)/4021/2022	M/S DRILLMEC S.P. A <b>Versus</b> OIL INDIA LTD. AND ANR.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (R3) MS. S CHAKRAVARTY (R3) MS. M SHARMA (R3) MRS. P. SARMA (R3) SC, OIL
6	WP(C)/7967/2022 FIXED	HEMANTA KARMAKAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA

**ORDERS**



7	WP(C)/1348/2022 FIXED	GAURAV NATH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MS S MOCHAHARI (r-4,5) MR. S DUTTA (r-4,5) MR S DUTTA (r-4,5) GA, ASSAM MR. S D PURKAYASTHA (R-6 TO 10) MS. S PHUKAN (R-6 TO 10) SC. REVENUE SC, S.M.B.
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**HEARING**

8	Crl.A./124/2021 PART-HEARD, WITH LCR 4 FILES, FIXED <b>WITH</b> I.A.(Crl.)/292/2021 <b>in</b> Crl.A./124/2021  <b>WITH</b> I.A.(Crl.)/333/2021 <b>in</b> Crl.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.  PRABIN RAJBONGSHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.  PRABIN RAJBONGSHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED MS N RAI  MR. M SARANIA MD. S U AHMED MS N RAI  MR. M SARANIA MS N RAI	PP, ASSAM  PP, ASSAM  PP, ASSAM
9	WP(C)/4508/2021 BY SLIP  <b>WITH</b>	DR. MIRSAALIM ULLAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MR. M H SAIKIA	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
10	WP(C)/7707/2018  <b>WITH</b>	ASSAM AYURVEDIC DOCTORS SERVICE ASSOCIATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM SC, HEALTH SC, FINANCE DEPTT.
11	WP(C)/509/2019  <b>WITH</b>	JATIN CH. DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM SC, FINANCE SC, HEALTH
12	WP(C)/3109/2019  <b>WITH</b>	MAHESH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M K BORO MS J DAS	SC, HEALTH SC, FINANCE DEPTT. SC, PENSION
13	WP(C)/4008/2021	DR. SURESH DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. M KASHYAP MR D KALITA MR. D J DAS MS A BHUYAN	SC, HEALTH SC, FINANCE

**STAY MATTERS**

14	WP(C)/5305/2022	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
15	WP(C)/6383/2022	IDRISH ALI AND 89 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 05/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023

8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
12)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
13)	MRS. B GOGOI	03-01-2023	To	05-01-2023
14)	MRS. R S CHOWDHURY	04-01-2023	To	06-01-2023
15)	MR. P PATHAK	03-01-2023	To	27-01-2023
16)	MR. R BORUAH	05-01-2023	To	11-01-2023
17)	MR. P DEKA	04-01-2023	To	06-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,5th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-I(RSA AND  
RFA) AND SPECIAL LIST(SAO AND FAO)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>BAIL HEARING</u></b>				
1	AB/2830/2022	AJIBOR ALI <b>Versus</b> THE STATE OF ASSAM	MR N RAHMAN	PP, ASSAM
2	Bail Appln./3330/2022 WITH LCR AND OFFICE NOTE, FIXED	MD. IKRAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MS. B W AKHTARA MR. D N AMIN	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
3	RSA/35/2020 FIXED	SHRI RAJEEV GOSWAMI @ RAJIB GOSWAMI <b>Versus</b> ON THE DEATH OF RADHIKA PRASAD KHOUND, HIS DAUGHTER SMT. SUDESNA KHOUND AND ANR	MR. N C DAS MS. M DEVI MR. A DAS	
4	<b>WITH</b> CRP/181/2019	RAJEEV GOSWAMI @ RAJIB GOSWAMI <b>Versus</b> ON THE DEATH OF RADHIKA PRASAD KHOUND, HIS LEGAL HEIRS SMT. SUDESNA KHOUND AND ANR	MS. M DEVI MR. N C DAS MR A DEY MR A DAS	MR. P J SAIKIA MR. A K GUPTA
<b><u>HEARING</u></b>				
5	RFA/106/2018 P/H, FIXED	SRI SUBRATA DEB and 3 ORS <b>Versus</b> SRI SRABAN KUMAR BIHANI and 17 ORS	MR G SAIKIA MR. R Deka MS P MISHRA MR J NEOG	MR G N SAHEWALLA (R2- R8) MD ASLAM (R2-R8) MS. B SARMA (R2-R8) MS. S. TODI (R2-R8) MR. M SAHEWALLA (R2- R8)
	<b>WITH</b> I.A.(Civil)/2978/2018 <b>in</b> RFA/106/2018	SRI SUBRATA DEB and 3 ORS <b>Versus</b> SRI SRABAN KUMAR BIHANI and 17 ORS	MR G SAIKIA MR. R Deka MS P MISHRA MR J NEOG	
6	RSA/7/2005 WITH LCR, FIXED	PONARAM BARUAH AND ORS <b>Versus</b> ON THE DEATH OF ABDUL HAKIM HIS LEGAL HEIRS ARE (a) NASIM AHMED	MR.P K ROY MR J K PARAJULI MR.S K CHAKRABORTY MR N RAJKHOWA	MR. S SAHU (R1.A-R1.D) B CHOUDHURY MS J DAS MR S CHAKRABARTY

7	RSA/70/2009 WITH LCR	HOSSENUR RAHMAN and ORS <b>Versus</b> ATUL KHATUN,	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. H R A CHOUDHURY MS. R CHOUDHURY (R5) MR. H ALI MR D. CHAKRABORTY (R5)
8	RSA/285/2014 WITH LCR	MUKHTAR AHMED <b>Versus</b> SHAHNOWAJ AHMED and 2 ORS.	MR.C BARUAH MR.D BARUAH MR.B BARUAH	MS.M HAZARIKA(R-1,2&3) MS.H BUZAR BARUAH(R-1,2&3) MS.E BHARALIR-1,2and3
	<b>WITH</b> MC/3218/2014 <b>in RSA/285/2014</b>	MUKHTAR AHMED <b>Versus</b> SHAHNOWAJ AHMED and 2 ORS.	MR.C BARUAH MR.D BARUAH MR.B BARUAH	
9	RSA/248/2018 WITH LCR, B/O	ABDUL GAFUR <b>Versus</b> GOVERNING BODY UDALI JUNIOR COLLEGE AND 14 ORS	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	I HASIEB (R2, R4-R11) MR. H RAHMAN (R2, R4-R11) MR A N AHMED (R12, R13, R14, R15) MR. P P DUTTA (R2, R4-R11)

**STAY MATTERS**

10	CRP(IO)/230/2022 FIXED	BARNALI KALITA AND ANR <b>Versus</b> SURAJIT GOVINDA BARUAH	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID D ROY	MR G BAISHYA MD. A HASSAN MS. P DAS
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LEAVE NOTE OF ADVOCATES FOR 05/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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17)	MR. P DEKA	04-01-2023	To	06-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

**[ For Thursday,5th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.66-127), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/2422/2020 CAVT. NO.0314/2020 WITH WP(C)/1619/2020 (D/O), FIXED	SAMITI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MR DEBA SARMAH FOR CAVEATOR
2	WP(C)/5337/2020 FIXED	NABARUN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR. A LAL MR R KARIM MR D BARMAN	MS. K MALAKAR GA, ASSAM MR. A BHATTACHARYA MR. A BHATTACHARJEE
3	WP(C)/5550/2021 FIXED	AROON SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	GA, ASSAM MR. A R SHOME (r-3,4) RAJ HAZARIKA (r-3,4) SC, REVENUE
4	WP(C)/6139/2021 FIXED	DWIJEN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE
<b>WITH</b>				
5	WP(C)/6138/2021	GOKUL DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE
6	WP(C)/6712/2021 FIXED	M/S ANN ASSOCIATES <b>Versus</b> THE GENERAL MANAGER,NORTHERN FRONTIER RAILWAY	MR A K RAI MS G BORA MRS K AGARWAL	MR. S CHAKRABORTY(SC, NF RAILWAY) SC, NF RLY
7	WP(C)/7224/2021 FIXED	M/S MOHANPUR GPSS LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY G UDDIN MR. R HAZARIKA MS. P ADHIKARI MR. C CHAKRABORTY	GA, ASSAM
<b>WITH</b>				
8	WP(C)/2332/2022	M/S MOHANPUR GPSS LTD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MS. P A TALUKDAR	GA, ASSAM
9	WP(C)/1936/2022 FIXED	MUJAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS F INTAZ MR. K U AHMED	SC, AG (A AND E) SC, WATER RESOURCE

10	WP(C)/2300/2022 FIXED, WITH LCR	KAMALA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R BARUAH S ALI MR. A IKBAL	GA, ASSAM MR. C K S BARUAH SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, C.G.C.
<b>WITH</b>				
11	LA.App./18/2019	SRI BHADARAM MIKIR AND 26 ORS. <b>Versus</b> THE COLLECTOR AND ANR	MR. S KATAKI MR R M DAS MS. R DUTTA	GA, ASSAM
<b>WITH</b>				
	CO/10/2021 <b>in</b> LA.App./18/2019	THE COMMANDANT, <b>Versus</b> BHADARAM MIKIR AND 26 ORS.	MR. S C KEYAL	MR. S KATAKI
12	WP(C)/3003/2022 WITH LCR, FIXED	HIRANYA KUMAR GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D K KOTOKY MR. N BORUAH MR. S SAIKIA MR. N D SARMA	GA, ASSAM SC. REVENUE
13	WP(C)/4797/2022 FIXED	MAYLINDA KROPI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	MR. S K MEDHI SC, NHIDC ASSTT.S.G.I. SC, K A A C
<b>WITH</b>				
14	WP(C)/4808/2022	LILY HANSEPI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	MS B BORA (R.No. 9) SC, NHIDC ASSTT.S.G.I. SC, K A A C
15	WP(C)/5649/2022 FIXED	MASUM ANSARI <b>Versus</b> PUNJAB NATIONAL BANK (PNB) AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, PNB
16	WP(C)/6046/2022 FIXED, with AFFIDAVIT	M/S KHONA TEA ESTATE LLP AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MS E NATH MR. M VASHIST	MR G N SAHEWALLA (r-6) MR D K MISHRA MD ASLAM (r-6) MR. B PRASAD MR. S NEOG (R-8) MS. S G BARUAH (R-8) MR M SAHEWALLA (r-6) MR. B BORGHAIN (R-8) MR B SAIKIA (R-8) MR P J BORAH MR H K SARMA (R-6) MS T J SAHEWALLA (r-6) MS K BHATTACHARYYA (R-6) SC, INDUSTRIES AND COMMERCE
17	WP(C)/7025/2022 FIXED	SEEMA CHAKRABARTY AND ANR <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	GA, ASSAM MR. K GOGOI DY.S.G.I. SC, HEALTH

**ORDERS**

18	Cont.Cas(C)/346/2020 FIXED	MUSLIM ALI <b>Versus</b> RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. D SAIKIA (R1, R2, R4) MR. D NATH (R1, R2, R4)
19	Review.Pet./58/2021 IN WP(C)/7031/2015 (D/O), FIXED	THE STATE OF ASSAM AND 5 ORS. <b>Versus</b> PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	MR. B BARMAN (r-1 to 4) MRS P P BORAH (r-1 to 4)
20	I.A.(Civil)/3531/2022 FIXED <b>in</b> WP(C)/5390/2022 <b>WITH</b> WP(C)/5390/2022	MD. ALAMGIR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	GA, ASSAM SC. AGRI. DEPTT.
		MD. ALAMGIR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	GA, ASSAM SC. AGRI. DEPTT.

**HEARING**

21	WP(C)/741/2014 with LCR, FIXED	M/S ASSAM STATE TEXTILE CORPORATION LTD. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR.S DAS MR.S SARMA SC, L C MR.M BARUAH MR.S K SWARGIARY
	<b>WITH</b> MC/1196/2014 <b>in</b> WP(C)/741/2014	DHIRENDRA CHANDRA SARMA and ORS. <b>Versus</b> M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.	MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY	MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C
	<b>WITH</b> I.A./1696/2016 <b>in</b> WP(C)/741/2014	BIRENDRA CHANDRA TALUKDAR and ANR <b>Versus</b> M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS.	APPLICANT-IN-PERSON	MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY
	<b>WITH</b> I.A.(Civil)/2014/2016 <b>in</b> WP(C)/741/2014	M/S ASSAM STATE TEXTILE CORPORATION LTD. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR.S DAS MR.S SARMA MR.M BARUAH MR.S K SWARGIARY SC, L C
22	WP(C)/6307/2022 FIXED	SUBHASH DAS AND 8 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/3481/2022 <b>in</b> WP(C)/6307/2022	THE GENERAL MANAGER (CONSTRUCTION), NORTH-EAST FRONTIER RAILWAYS <b>Versus</b> SUBHASH DAS AND 8 ORS.	MR. K GOGOI	MR. P MAHANTA MR. R B GOHAIN MS C DAS
<b><u>STAY MATTERS</u></b>				
23	WP(C)/4884/2020	BAPOJITH LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS MR. D THAOSEN	SC, NCHAC SC, PWD
24	WP(C)/834/2022	M/S SURESH ENTERPRISES <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR H GUPTA MS J SARMAH ASSTT.S.G.I.
25	WP(C)/1061/2022	SIMPLE BAJAJ <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. S C KEYAL (r-2 to 7) MR. A K DUTTA (R-1 to 4) MR H GUPTA ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/723/2022 <b>in</b> WP(C)/1061/2022	SIMPLE BAJAJ <b>Versus</b> THE UNION OF INDIA AND 6 ORS B	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. A K DUTTA (R-1 to 4) ASSTT.S.G.I.
26	WP(C)/1076/2022	SANGEETA BAJAJ <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. S C KEYAL (r-2 to 7) MR H GUPTA (R-1 to 7) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/726/2022 <b>in</b> WP(C)/1076/2022	SANGEETA BAJAJ <b>Versus</b> THE UNION OF INDIA AND 6 ORS F	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR H GUPTA (R-1 to 7) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 05/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
12)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
13)	MRS. B GOGOI	03-01-2023	To	05-01-2023
14)	MRS. R S CHOWDHURY	04-01-2023	To	06-01-2023
15)	MR. P PATHAK	03-01-2023	To	27-01-2023
16)	MR. R BORUAH	05-01-2023	To	11-01-2023
17)	MR. P DEKA	04-01-2023	To	06-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,5th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CEL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./24/2023	AMZAD ALI <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	PP, ASSAM
2	Bail Appln./26/2023	GOBINDA NAMODAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U B SARMA MRS. G SARMA	PP, ASSAM
3	Bail Appln./28/2023	DALIM NATH @ DINA NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M MONDAL	PP, ASSAM
4	Bail Appln./29/2023	TIKEN BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
5	Bail Appln./30/2023	MD. MAZIDUL ISLAM @ MD. MAJIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
6	Bail Appln./31/2023	MD. IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
<b><u>MOTION</u></b>				
7	Crl.Pet./3/2023	RUHUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER M. ROBBANI	PP, ASSAM
8	AB/18/2023	ANINDITA MUKHERJEE <b>Versus</b> THE STATE OF ASSAM	MR. K K NANDI MISS. R. DAS	PP, ASSAM
9	AB/19/2023	MD. SAMSUL ALAM @ SAAM <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
10	AB/20/2023	JAMAL ALI @ ZAMAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
<b><u>ADMISSION</u></b>				

11	WP(C)/2511/2022 FIXED	MANJU DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, AG SC, G.H.C
<b><u>BAIL HEARING (BA)</u></b>				
12	Bail Appln./2312/2022 FIXED	KANU DEV <b>Versus</b> THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU	PP, ASSAM
13	Bail Appln./2962/2022 FIXED	NASER ALI @ NASER UDDIN <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
14	Bail Appln./3058/2022 WITH LCR, FIXED	MOFIZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM
15	Bail Appln./3445/2022 FIXED	MIRJA HASSAN@MIRZA HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL S I AKAND	PP, ASSAM
16	Bail Appln./3477/2022 FIXED	PRADIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA MR M BHUYAN	PP, ASSAM
<b>WITH</b>				
17	Bail Appln./3681/2022	PRADIP KUMAR DAS <b>Versus</b> THE STATE O F ASSAM	MR. B GOGOI MR A CHALIHA MR M BHUYAN	PP, ASSAM
18	Bail Appln./3481/2022 FIXED	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA MR J A KAZI	PP, ASSAM
19	Bail Appln./3490/2022 WITH LCR, FIXED	MOHAMAD@MOHAMMAD KHAN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
20	Bail Appln./3508/2022 FIXED	AMIR HAMJA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
21	Bail Appln./3514/2022 FIXED	INDRAJIT DEB <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY	PP, ASSAM
22	Bail Appln./3620/2022 FIXED	MUBARAK ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
23	Bail Appln./3673/2022 FIXED	MD. FURQAN ANSARI @ MD. FURKAN ANCHARY <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAİN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
24	AB/2364/2022 FIXED	FAZLUL ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
25	AB/2654/2022 FIXED	AKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
26	AB/3145/2022 FIXED	JIYARUL HOQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
27	AB/3195/2022 FIXED	MD. BUBUL ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD	PP, ASSAM
28	AB/3261/2022 FIXED	SOPIAR RAHMAN @ SOFIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARİM MR. A DEB	PP, ASSAM
29	AB/3287/2022 FIXED	MOZIBOR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
30	AB/3302/2022 FIXED	KIRTIMAN BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM

31	AB/3303/2022 FIXED	NIRONGKOSH BORO <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
32	AB/3333/2022 FIXED	PARESH KUMBANG <b>Versus</b> THE STATE OF ASSAM	MR. D DAS	PP, ASSAM
33	AB/3400/2022 FIXED	ZIARUL HAQUE @ ZIARUL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
34	AB/3457/2022 FIXED	MADAN CH DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI H. H KINIMI	PP, ASSAM
35	AB/3471/2022 FIXED	SUNA MIA LASKAR @ SUNA MIA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
36	AB/3504/2022 FIXED	BHRIGU KUMAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. B PATHAK MR B HAZARIKA MS M TIWARI	PP, ASSAM
37	AB/3543/2022 FIXED	FARAG ALI @ AHMED AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S PAUL	PP, ASSAM
38	AB/3545/2022 FIXED	JAMAL UDDIN @ JAMAL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN R I MONDAL	PP, ASSAM
39	AB/3605/2022 FIXED	ROFIJUL HOQUE @ MD. RAFIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
40	AB/3608/2022 FIXED	YAKUB KHAN <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM
41	AB/3638/2022 WITH CASE DIARY, FIXED	MAHURUDDIN ALI @ MAHURUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
42	AB/3643/2022 FIXED	FORIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM .	MR. M R KHANDAKAR	PP, ASSAM
43	AB/3736/2022 FIXED	LAL MOHAN DAS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
44	AB/3753/2022 FIXED	KHABIBAR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	MR. S H RAHMAN PP, ASSAM
45	AB/3786/2022 FIXED	MESER ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
46	AB/3800/2022 FIXED	SIDDIQUE ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B DEKA MR. P JAIN MR. D DEKA MS N T MANPOONG	PP, ASSAM
47	AB/3814/2022 FIXED	FAIZUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR D R GOGOI TRI GOSWAMI	PP, ASSAM
<b>ORDERS</b>				
48	Tr.P.(CrI.)/39/2022 FIXED	BORNALI SEN AND 2 ORS. <b>Versus</b> SUJIT BHOWMIK	MR H R CHOUDHURY S. TALUKDAR	MR B CHANDA
49	CrI.Pet./1203/2022 FIXED	AMIT SARMA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A RAHMAN MR N SARMA	PP, ASSAM
<b>STAY MATTERS</b>				
50	CrI.Pet./35/2011 FIXED	PRADEEP KHANDELWAL and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.M SARMA MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
12)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
13)	MRS. B GOGOI	03-01-2023	To	05-01-2023
14)	MRS. R S CHOWDHURY	04-01-2023	To	06-01-2023
15)	MR. P PATHAK	03-01-2023	To	27-01-2023
16)	MR. R BORUAH	05-01-2023	To	11-01-2023
17)	MR. P DEKA	04-01-2023	To	06-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,5th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.APP.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./3270/2022 FIXED	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
2	Bail Appln./14/2023	TANMOY DAS @ RAJ <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
3	Bail Appln./15/2023	ABU BAKKAR <b>Versus</b> THE NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	SC, NCB
4	Bail Appln./16/2023	SAJIS ALI <b>Versus</b> THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
5	Bail Appln./18/2023 B/O	MD. MINARUL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MR S HOQUE MS R P AHMED MR. B HUSSAIN	PP, ASSAM
6	Bail Appln./20/2023 B/O	ROBIUL HUSSAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MR S HOQUE MS R P AHMED MR. B HUSSAIN	PP, ASSAM
7	Bail Appln./21/2023 B/O	KHALILUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MR S HOQUE MS R P AHMED MR. B HUSSAIN	PP, ASSAM
8	Bail Appln./22/2023 B/O	BAZLUL KARIM <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MR S HOQUE MR. B HUSSAIN	PP, ASSAM

9	Bail Appln./23/2023 B/O	ABU SHAMA AHMED <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MR S HOQUE MS R P AHMED MR. B HUSSAIN	PP, ASSAM
<b>MOTION</b>				
10	AB/14/2023	MUSABBIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
11	AB/15/2023	SULEMAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
12	Bail Appln./2044/2022 WITH LCR, FIXED	MD. IDOMEI AND ANR <b>Versus</b> UNION OF INDIA	MR. N N B CHOUDHURY MR. P K SAHARIA MS K DAS	SC, NCB
13	Bail Appln./2757/2022 WITH LCR AND OFFICE NOTE, FIXED	FARUK UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
14	Bail Appln./2778/2022 FIXED	MD. HANNAN ALI <b>Versus</b> THE STATE OF ASSAM	MD. R ALI	PP, ASSAM
15	Bail Appln./2898/2022 WITH LCR, FIXED	BIKRAM DEBBARMA <b>Versus</b> NARCOTICS CONTROL BUREAU (NCB)	MR N J DAS	SC, NCB
16	Bail Appln./2915/2022 WITH LCR AND OFFICE NOTE, FIXED	JIYABUR @ JIARUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
17	Bail Appln./2917/2022 WITH LCR, FIXED	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR <b>Versus</b> THE UNION OF INDIA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, NCB
<b>WITH</b>				
18	CrI.Pet./4/2023	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, NCB
19	Bail Appln./3204/2022 WITH OFFICE NOTE, FIXED	MD. SENAUL SK @ SANAUL SEKH @ SENAUL SEKH <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS MS M DAS	SC, NCB
20	Bail Appln./3215/2022 WITH LCR AND OFFICE NOTE, FIXED	MAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
21	Bail Appln./3216/2022 WITH LCR AND OFFICE NOTE, FIXED	ASHADUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR N ISLAM M M ZAMAN MR A BASUMATARY	PP, ASSAM
22	Bail Appln./3257/2022 FIXED	MAJAFAR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
23	Bail Appln./3297/2022 WITH LCR AND OFFICE NOTE, FIXED	MD. BASHIR KHAN <b>Versus</b> THE STATE OF ASSAM	MS. SOMILA	PP, ASSAM
24	Bail Appln./3398/2022 WITH OFFICE NOTE, FIXED	ABDUL FATTHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B P SINHA	PP, ASSAM

25	Bail Appln./3407/2022 B/O	SABURUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
26	Bail Appln./3439/2022 WITH LCR, FIXED	MOKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
27	Bail Appln./3458/2022 FIXED	BIVEKANANDA TAID <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA MS. B SARMAH	PP, ASSAM
28	Bail Appln./3513/2022 WITH OFFICE NOTE, FIXED	LAL BADSHA BANIA @ LALU @ LADU <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
29	Bail Appln./3547/2022 FIXED	NAJIR HUSSAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
30	Bail Appln./3562/2022 FIXED	DHIRAJ NAMASUDRA <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MS M ZOMUANPUII MS. D BRAHMA	PP, ASSAM
31	Bail Appln./3572/2022 FIXED	MD SAHAB UDDIN <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR. M A LASKAR MR R HOQUE	PP, ASSAM
32	Bail Appln./3599/2022 WITH OFFICE NOTE, FIXED	MD. BAKKAR ALI @ ALLAUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ISLAM R KR DAS M KHATUN	PP, ASSAM
33	Bail Appln./3633/2022 FIXED	MUSSTT ASMINA KHATUN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
34	Bail Appln./3657/2022 FIXED	RAJ KISHOR THAKUR <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
35	Bail Appln./3659/2022 FIXED	PRASHANT KATOWAL <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. N UPADHYAY	MR. SURAJIT DAS MR S T ADNAN PP, ASSAM

#### **BAIL HEARING**

36	AB/1901/2022 FIXED	JAHIDUL ISLAM AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
37	AB/2080/2022 WITH LCR, FIXED	KARUNA DAS <b>Versus</b> THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA K. KALITA	PP, ASSAM
38	AB/2107/2022 FIXED	MD ABDUL HAI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S S BAROOAH	PP, ASSAM
39	AB/2141/2022 FIXED	MEHBUB ALI <b>Versus</b> THE STATE OF ASSAM	MD A K AHMED	PP, ASSAM
40	AB/2991/2022 FIXED	BISHNU GOYARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
41	AB/3108/2022 FIXED	BUBUL KALITA <b>Versus</b> THE STATE OF ASSAM	MS. S SAIKIA MR. A D CHOUDHURY	PP, ASSAM
42	AB/3116/2022 FIXED	MAINUL ISLAM @ MAINUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
43	AB/3129/2022 FIXED	HUMAYUN SHEIKH @ HUMAYUN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM

44	AB/3214/2022 FIXED	SAMIRAN NATH <b>Versus</b> N F RAILWAY	MS. T SOM H. H KINIMI	MR. K K PARASAR (C.G.C.) PP, ASSAM
45	AB/3223/2022 FIXED	ARUNIMA DUTTA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA	PP, ASSAM
46	AB/3645/2022 FIXED	RAHUL AMIN @RAHUL AMIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN MS A AHMED MR R SARKAR	PP, ASSAM
47	AB/3653/2022 FIXED	IDUL ALI@PAPOR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
48	AB/3672/2022 FIXED	IKRAMUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M RAHMAN MS A HUSSAIN S AHMED	PP, ASSAM
49	AB/3760/2022 FIXED	SURUJ ZAMAL @ SURUJJAMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

**HEARING**

50	CrI.A./138/2020 PART-HEARD, LCR 4 FILES, FIXED	PRANJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALOM	MS P K DARJEE PP, ASSAM MS. I THAKURIA
51	CrI.A./141/2021 (AT 2:00 PM), WITH LCR 4 FILES, FIXED	PARESH KAKOTY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/337/2021 <b>in</b> CrI.A./141/2021	PARESH KAKOTY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
12)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
13)	MRS. B GOGOI	03-01-2023	To	05-01-2023
14)	MRS. R S CHOWDHURY	04-01-2023	To	06-01-2023
15)	MR. P PATHAK	03-01-2023	To	27-01-2023
16)	MR. R BORUAH	05-01-2023	To	11-01-2023
17)	MR. P DEKA	04-01-2023	To	06-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,5th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS**

**IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/2675/2020 PART-HEARD, FIXED	LEKHA PRIYA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B BARUAH MR. C BARUAH	GA, ASSAM
<b>WITH</b>				
2	WP(C)/3533/2020	LEKHA PRIYA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH	GA, ASSAM
3	WP(C)/5228/2020 FIXED	HASTING TERON AND 78 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM SR. SC, APGCL SC, K A A C
4	WP(C)/5374/2020 FIXED	JORNA DAS @ JORNA RANI DAS <b>Versus</b> COMMISSIONER OF EXCISE AND CUSTOMS AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. B SAHARIA (R-5,6) B. PATHAK (R-5,6) S. M. ZINNA SC, CENTRAL EXCISE CUSTOMS, MR. S C KEYAL JR. GA, ASSAM, MS. S BORUA SC, CGSC
5	WP(C)/4127/2021 B/O	BAKUL ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS C MEDHI MR. S NATH	SC, PWD
6	WP(C)/5430/2021 FIXED	PRATIBHA DEVI <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. S DUTTA MR. S DUTTA SC, A G V B

7	WP(C)/483/2022 FIXED	ANITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
8	WP(C)/1140/2022 B/O	SYED MD SAHARUK ALOM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS C MEDHI MR. S NATH	SC, APDCL
<b>ORDERS</b>				
9	Cont.Cas(C)/705/2019 B/O	BINOD CHANDRA ROY <b>Versus</b> ALOK KUMAR (IAS) AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	
10	Cont.Cas(C)/598/2022 B/O	JIBUN NESSA SIDDIQUE <b>Versus</b> MUKESH CH. SAHU, IAS AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
<b>HEARING</b>				
11	WP(C)/6314/2018 PART-HEARD, FIXED	RANJAN SINGHA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY (P1) MR. J KALITA MR D K DAS MR. R K AGARWALA MR. M MAHANTA (P1) MR H BETALA MR. D PEGU MR. T DOLEY	GA, ASSAM SC, APSC M KATAKY
<b>WITH</b>				
12	WP(C)/6397/2018	RUBAL CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC M KATAKY
<b>WITH</b>				
13	WP(C)/6650/2018	MANIKA BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI MR. D PEGU	GA, ASSAM SC, APSC
14	WP(C)/2633/2014 FIXED	ASOM RAJYIK BASTRA NIGAM KARMACHARI SANTHA and ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P K TALUKDAR MR.U K NAIR MR.K R PATGIRI MS.C DAS	DR.B AHMED GA, ASSAM MR.A SARMA MR.S CHAMARIA SC, INDUSTRIES & COMMERCE MR.A JAHID SC, FINANCE ASSTT.S.G.I.
15	WP(C)/3818/2014	LALKUMAR EK and 17 ORS <b>Versus</b> THE UNION OF INDIA and ANR	MR.U K NAIR MR.A CHETRY MR.H K DAS	
16	WP(C)/3973/2014	ARUP KUMAR DEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MR.S S DEY GA, ASSAM SC, TRANSPORT SC, GHC
17	WP(C)/3900/2017 WP(C) 703/2022 WP(C) 4291/2018(BOTH D/O)	RAFIQUL HUSSAIN and 3877 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR.B J TALUKDAR MR. D J DAS MS N MAHANTA MS.N DAS MR.D K ROY	SC, WATER RESOURCE
<b>WITH</b>				
	I.A.(Civil)/1330/2022 in WP(C)/3900/2017	AVTAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	SC, WATER RESOURCE

18	WITH WP(C)/5823/2021	PRANJAL KALITA AND 510 ORS <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. K M HASSAN MR. D J DAS MS N J BEGUM	GA, ASSAM SC. WATER RESOURCE DEPTT.
19	WP(C)/8678/2019 B/O	SOMNATH GUPTA <b>Versus</b> OIL INDIA LTD. AND 3 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MS DIRISHA MAHANTA MS. R BORA	MR S N SARMA SENIOR ADVOCATE (R1-R4) MR. M HUSSAIN (R1-R4) MR. K KALITA (R1-R4) MS. S GHOSH (R1-R4) SC, OIL

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LEAVE NOTE OF ADVOCATES FOR 05/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Thursday,5th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Pet./788/2019 FIXED	PRANKRISHNA DEBNATH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K K DUTTA	MS P TALUKDAR PP, ASSAM
2	Crl.Rev.P./181/2020 B/O	UNION OF INDIA <b>Versus</b> MANARANJAN BUJARBARUA AND ANR.	MR. S C BISWAS (SR. PANEL COUNSEL, RAILWAYS, GUWAHATI) MR. F A HASSAN MR. P S BISWAS	MR. S NATH (R1, R2) MR B BHATTACHARYYA (R1, R2) MR. D BASUMATARY (R1, R2)
3	I.A.(Civil)/2418/2021 FIXED in CRP/3/2021	SITARAM THAKURBARI, <b>Versus</b> RAJENDRA DAS @ RAJEN DAS AND 4 ORS.	MR J C GAUR MS. M GAUR	MR. N BHARALI MR D J DAS
	<b>WITH</b> CRP/3/2021 CAVT. NO. 00432/021,	SHRI SITARAM THAKURBARI AND 2 ORS. <b>Versus</b> RAJENDRA DAS @ RAJEN DAS AND 4 ORS.	MR J C GAUR MS. M GAUR	MR. K N CHOUDHURY (R- 2,3) MR. N BHARALI MR. D BARUAH (R-4,5) MR. B D DEKA (R-4) MS. N UPADHYAY (R-4,5) MR. M DAS (R-4) MR. A I Ali (R-4,5) MR. D J DAS (R-2,3) N CHAUDHURY (R-4) N GAUTAM (R-2,3) MR A BHATRA (R-4) MR A DEKA (R-4) FOR CAVEATOR
4	Crl.Pet./180/2022 WITH LCR 2 FILES, FIXED	POBITRA PHUKAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
<b>ORDERS</b>				
5	I.A.(Crl.)/371/2022 WITH LCR 5 FILES, FIXED in CrI.A./146/2022	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN	PP, ASSAM

	<b>WITH</b> Crl.A./146/2022	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN	MR. N UDDIN (R2) MR. M ISLAM (R2) MR S K CHHETRY (R2) PP, ASSAM
6	I.A.(Crl.)/410/2022 WITH LCR 2 FILES, FIXED in Crl.Pet./340/2020	ADITYA SONOWAL AND 17 ORS. <b>Versus</b> FIROZE DOTIWALA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
	<b>WITH</b> Crl.Pet./340/2020	FIROZE DOTIWALA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MS. N K DEVI MR. N A SINGH	MR. K GOGOI ASSTT.S.G.I.
7	<b>WITH</b> Crl.Pet./649/2022	RAJNI KANT <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR S N SARMA SENIOR ADVOCATE MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Crl.)/408/2022 in Crl.Pet./649/2022	ADITYA SONOWAL AND 17 ORS. <b>Versus</b> RAJANI KANT AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
8	<b>WITH</b> Crl.Pet./650/2022	SUSHMA RAWAT <b>Versus</b> THE UNION OF INDIA AND 2 ORS	S N SARMA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Crl.)/409/2022 in Crl.Pet./650/2022	ADITYA SONOWAL AND 17 ORS <b>Versus</b> SMT SUSHMA RAWAT AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
9	I.A.(Crl.)/593/2022 FIXED in Crl.Rev.P./8195/2022 <b>WITH</b> Crl.Rev.P./8195/2022 (Filing Number)	MEHBUB ALI <b>Versus</b> HASINA BEGUM	MR. K R BOROOAH	
10	Crl.Pet./891/2022 B/O	MEHBUB ALI <b>Versus</b> HASINA BEGUM (B)	MR P K KALITA	
11	Crl.Pet./891/2022 B/O	MD. FARIDUL ISLAM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	PP, ASSAM
11	Crl.Pet./1174/2022 FIXED	SAJEED ISLAM MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
12	Crl.Pet./1211/2022 FIXED	AJAY SINHA ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM
<b>HEARING</b>				
13	Crl.A./111/2010 WITH LCR 2 FILES, FIXED	HIRU DAS, <b>Versus</b> RANJAN DUTTA CHOUDHURY and ANR,	A M BORA S BANIK B SARMA P BHUYAN K N SURI	D DAS MR S KHOUND MR J BORAH PP, ASSAM A A MIR I LAHIRI
14	Crl.A./13/2011 WITH LCR 4 FILES, P.B.-1, FIXED	MD. NURUL HAQUE, <b>Versus</b> THE STATE OF ASSAM,	MR.A K PURKAYASTHA MR.M K MAJUMDAR MS.G D CHOUDHURY MRB J DAS	PP, ASSAM
15	Crl.A./87/2012 WITH LCR 5 FILES, FIXED	NOOR MOHAMMAD @ MD. NOOR MOHAMMAD ALI <b>Versus</b> STATE OF ASSAM	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A KALAM	PP, ASSAM

16	Crl.Rev.P./104/2017 WITH LCR 3 FILES, B/O	BRIJ NANDAN SINGH <b>Versus</b> M/S. KAMAL TEA CO. and ANR.	MR. M NATH MR. R K DUTTA MR. U J SAIKIA MR. A GANGULY MR. H K BARUAH MR T CHHETRI	MR.S DAS R-1 PP, ASSAM
17	MACApp./368/2017 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMT RINKU SINGH @ RINKU KUMARI and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S BHUYAN MRK BHUYAN MR.M DEKA MR.S SINHA MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR
	<b>WITH</b> I.A.(Civil)/2410/2017 <b>in</b> MACApp./368/2017	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMT RINKU SINGH @ RINKU KUMARI and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S BHUYAN MRK BHUYAN MR.M DEKA MR.S SINHA MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR
18	MACApp./135/2019 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI DHIRU BORA and ANR	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	MR. M H RAJBARBHUIYAN MR. B CHETRI (r-1) MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. D J BORAH (r-1) MS. D J BORAH (r-1) MS. S RASUL
	<b>WITH</b> I.A.(Civil)/736/2019 <b>in</b> MACApp./135/2019	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI DHIRU BORA and ANR	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	
19	Crl.Pet./1408/2019 WITH LCR 1 FILE, FIXED	PRASANTA KUMAR BORA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A SHARMA	MR. A KHANIKAR MR. D P GOSWAMI PP, ASSAM
20	MFA/110/2021 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS (1,2,3,4,5) M N KHAN (R-6) FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1271/2021 <b>in</b> MFA/110/2021	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS FOR CAVEATOR
21	Crl.Pet./77/2022 WITH LCR 1 FILE, FIXED	RATU TECHI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (r-2) MR. P BORA (r-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (r-2) MS. S. TODI (r-2) MS P BORA PP, ASSAM
22	Crl.Rev.P./105/2022 WITH LCR 2 FILES, FIXED	RAHIM ALI PRODHANI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A RAHMAN	MR. A K AHMED (R-2) MR A AHMED (R-2) PP, ASSAM
23	Crl.A./164/2022 WITH LCR 7 FILES, FIXED	AYUB KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/393/2022 <b>in</b> Crl.A./164/2022	AYUB KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR .	MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM

24	<b>WITH</b> CrI.A./184/2022	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
25	CrI.A./166/2022 WITH LCR 4 FILES, FIXED	HASEM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	MR. B BURAGOHAIN (r-2) PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/397/2022 <b>in</b> CrI.A./166/2022	HASEM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
26	CrI.A./185/2022 WITH OFFICE NOTE, LCR 6 FILES, FIXED	ABDUL KAYUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR. K A MAZUMDER (r-2) MR A HAI (r-2) PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/439/2022 <b>in</b> CrI.A./185/2022	ABDUL KAYUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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Web:ghconline.gov.in

**[ For Thursday,5th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[THIS BENCH WILL SIT AT 10:30 AM]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

1	I.A.(Civil)/3864/2022 in CRP(IO)/45/2019(D/O) in CRP(IO)/45/2019	NATIONAL INSURANCE CO. LTD. <b>Versus</b> DILIP MANDAL @ DILIP KUMAR MANDAL.	MRS. S ROY  MR. C M MAHANTA
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LEAVE NOTE OF ADVOCATES FOR 05/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
12)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
13)	MRS. B GOGOI	03-01-2023	To	05-01-2023
14)	MRS. R S CHOWDHURY	04-01-2023	To	06-01-2023
15)	MR. P PATHAK	03-01-2023	To	27-01-2023
16)	MR. R BORUAH	05-01-2023	To	11-01-2023
17)	MR. P DEKA	04-01-2023	To	06-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,5th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CEL.REV.P.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 Bail Appln./13/2023	MD. IMRAN KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
2 Bail Appln./25/2023	MAHESH SARMA <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
3 Bail Appln./27/2023	JESMINA SULTANA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
<b>MOTION</b>			
4 Crl.Pet./721/2022 WITH LCR 2 FILES, FIXED	ABDUL KADER AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
5 Crl.Pet./731/2022	MD. WAZ UDDIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR Z KAMAR MD S HOQUE	PP, ASSAM
6 Crl.Pet./1293/2022 FIXED	RAJDIP BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN MR S BAISHYA	PP, ASSAM
7 Crl.Pet./1322/2022 FIXED	MD. TAJMUL ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
8 AB/3779/2022 FIXED	BAJINDER SINGH @ BAJINDER SINGH CHEEMA <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
9 Crl.Pet./2/2023	DR. SHOBHANA NAYAK RAO AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM

10	Crl.Rev.P./3/2023	PALLABI NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K BORDOLOI	PP, ASSAM
11	Crl.Rev.P./5/2023	AMJAD HUSSAIN @ ANJAD AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR F K R AHMED	
12	Crl.Pet./5/2023 B/O	FARHAD ALI @ FARHAD ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
13	AB/13/2023	DURLAV KHANEKAR <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
<b><u>ADMISSION</u></b>				
14	Crl.A./324/2022 WITH OFFICE NOTE, LCR 4 FILES, FIXED	JAGADISH PASOWAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/775/2022 <b>in</b> Crl.A./324/2022	JAGADISH PASOWAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	PP, ASSAM
15	Crl.Rev.P./383/2022 FIXED	FALCON REALTY PVT. LTD. <b>Versus</b> DR. RAJENDRA PRASAD KAKOTI	MR F HAQUE MR N ISLAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS
<b><u>BAIL HEARING (BA)</u></b>				
16	Bail Appln./3570/2022 FIXED	TUSHERMONI SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MR U SAIKIA	PP, ASSAM
17	Bail Appln./3652/2022 FIXED	IRFAN ALI <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
18	AB/1500/2022	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
19	AB/1531/2022	ABU BAKKAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
20	AB/2665/2022	NILIM DUTTA @ SRI PRITHVIJEET DUTTA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A C SARMA MR G BHARADWAJ MR B DEORI	PP, ASSAM
21	AB/2765/2022	MATLEB ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS S SAIKIA	PP, ASSAM
22	AB/3265/2022 FIXED	HABIBUR RAHMAN AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
23	AB/3421/2022 FIXED	BIMAL KONWAR <b>Versus</b> THE STATE OF ASSAM	MR D DEKA MR N J KUMAR MR. R KAMAN	PP, ASSAM
24	AB/3443/2022	JOYMAN BIBI <b>Versus</b> THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM

25	AB/3477/2022	MD. FIRUJ ALI <b>Versus</b> THE STATE OF ASSAM	MR G R A MOTTAQUEE	PP, ASSAM
26	AB/3479/2022	DHANTI BARUAH @ MOINA <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
27	AB/3657/2022	ARIF HUSSAIN AND 3 ORS . <b>Versus</b> THE STATE OF ASSAM .	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
28	AB/3662/2022	DURJAY KUMAR BRAHMA NARZARY . <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA MR M BHUYAN	PP, ASSAM
29	AB/3750/2022 FIXED	NURUL AMIN <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
30	AB/3768/2022 FIXED	SANJIB MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
31	AB/3780/2022 FIXED	PRANJAL SHARMA <b>Versus</b> THE STATE OF ASSAM	MR J DAS	PP, ASSAM
32	AB/3792/2022 FIXED	SHYAMAL CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	MR. M AHMED PP, ASSAM
33	AB/3809/2022 FIXED	UJJAL BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR. M J DAS	PP, ASSAM

#### **ORDERS**

34	CRL.A(J)/5/2021 WITH OFFICE NOTE, LCR 3 FILES, P.B.-1, FIXED	NAKUL BORO <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
35	I.A.(CrI.)/155/2022 AB 2435/2018(D/O) <b>in</b> AB/2435/2018 <b>WITH</b> I.A.(CrI.)/472/2019	NARAYAN CHANDRA DEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.  NARAYAN CHANDRA DEY <b>Versus</b> DEBASHISH GHOSE AND 2 ORS.	MR. S C BISWAS  MR. T J MAHANTA MR. S C BISWAS MR. B K BHAGAWATI MR. B CHOWDHURY MS A DAS MS P DAIMARI MS K KALITA SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN MR. R DUBEY MS. A B KAYASTHA MR. S DUTTA PP, ASSAM MR. S K CHOUDHURY

#### **HEARING**

36	CrI.Rev.P./278/2014 WITH LCR 3 FILES, FIXED	PUSPA BANIA @ PUSPA KANTA BANIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MR.G SAIKIA MR.D SAUD PP, ASSAM
37	CrI.Rev.P./487/2014 FIXED  <b>WITH</b> CrI.M.C./974/2014 <b>in</b> CrI.Rev.P./487/2014	SPONDON KASHYAP <b>Versus</b> THE STATE OF ASSAM and ANR  SPONDON KASHYAP <b>Versus</b> THE STATE OF ASSAM and ANR	MR.T DEURI MRS.R S DEURI MR.U SAIKIA MR.J RABHA  MR.T DEURI MRS.R S DEURI MR.U SAIKIA MR.J RABHA	PP, ASSAM  PP, ASSAM

38	Crl.Rev.P./87/2015 WITH LCR 4 FILES, FIXED	SIBO PRASAD CHOUDHURY and 5 ORS <b>Versus</b> BICKY KHAN and 2 ORS	MR.K AGARWAL MR.R J BARUA	MR.R P KAKOTI(R-1 & 2) MR.A K DUTTAR-1 and 2 MR.B PURKAYASTHA(R-1 & 2) MR.A K BARPUJARI(R-1 & 2) PP, ASSAM
39	Crl.Rev.P./84/2022 WITH LCR 2 FILES, FIXED	MD. ABDUL MATLEB <b>Versus</b> MUSSTT ABIDA ASGORI AND ANR	MR N N UPADHYAYA MR A K SHARMA MR. B B KAKATI	MR. R ALI (r-1,2) MR S ALI (r-1,2) MR M Z SHAH (r-1,2)
40	Crl.Pet./272/2022 WITH LCR 2 FILES, FIXED	RAJU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	SC, APDCL PP, ASSAM
41	Crl.Rev.P./276/2022 WITH LCR 1 FILE, FIXED	AKBAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA M ALAMGEER MR. M A CHOUDHURY	PP, ASSAM Mr. D. Gogoi(SC, Forest Deptt)
42	Crl.Rev.P./281/2022 FIXED	ABDUR REZZAK BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
43	I.A.(Crl.)/457/2022 FIXED <b>in</b> Crl.Rev.P./317/2022 <b>WITH</b> Crl.Rev.P./317/2022	NIPUL OJAH <b>Versus</b> INUL OJAH  INUL OJAH <b>Versus</b> NIPUL OJAH	MR. S ALIM  MR. I CHOUDHURY R L CHUTIA	R L CHUTIA  MR. S ALIM

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LEAVE NOTE OF ADVOCATES FOR 05/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
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9)	MS D D ROY	22-12-2022	To	06-01-2023
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